

CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH CHANDIGARH

4. O.A. NO. 060/00052/2014

Balbir Singh Vs. U.O.I. & Others

21.01.2014

Present: Mr. V.K. Sharma, counsel for the applicant

1. After arguing for some time, learned counsel for the applicant prays that the applicant may be permitted to withdraw the O.A, with liberty to approach the respondent for redressal of his grievance.
2. Ordered accordingly.

(UDAY KUMAR VARMA)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

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